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डा० पी० एस० देशमुख: १६७६० टन बीनी उन्हें दी थी. उसमें से खाली १,७७७ टन चीनी सभी सन्हिस्पैच्ड है।

Oral Answers

बी एष० एस० प्रसाद : क्या में जान सकता हूं कि यह चीनी नहीं उठाये जाने से जो वहां के चीनी खाने वाले हैं. उन्हें कितनी परेशानी उठानी पड़ी और ज्यादा कीमत दे कर चीनी लेनी पड़ी?

डा० पी० ६स० देशमुख : यह सब भामला स्टेट गवर्नमेंट के सुपूर्व है। में समझता हैं कि वह जानती होगी कि लोगों की क्या शिकायतें है भीर क्या दिक्कतें हैं।

Shri Bhagwat Jha Azad: May I know, Sir, if Government is in the know of the reasons why the quota has not been lifted by the State Governments?

Dr. P. S. Deshmukh: I have not got the details of every State; it would be very difficult to know. But I can assure the House that most of this quota is about to be lifted.

PENCH VALLEY COAL-FIELDS

*1336. Shri K. C. Sodhia: (a) Will the Minister of Labour be pleased to state whether the construction of miners' houses at Pench Valley Coalfields have been taken in hand?

(b) If not, what are the reasons therefor?

The Minister of Labour (Shri V. V. Giri): (a) No.

(b) It has not been possible to proceed with the proposal in the absence of an assurance from the mine owners in the Pench Valley coal-fields that they will take over the houses for occupation by their workers. Previous experience has shown that without a firm arrangement with the owners, houses for miners constructed by Government tend to remain unoccupied.

Shri K. C. Sodhia: Have Government put any pressure on the employers to accept the scheme and relieve the workers of their difficul-

Shri V. V. Giri: They did.

Shri K. C. Sodhia: What were their reactions?

Shri V. V. Giri: Not only did we persuade the employers, but we persuaded the Madhya Pradesh Government also to intervene and interfere and try to persuade them to allow construction of houses.

Shri B. S. Murthy: What were the reasons given by the employers for not allowing the construction of these houses for workers?

Shri V. V. Giri: They will have to put some money in it.

Shri T. B. Vittal Rao: May I know if it is in the contemplation of Government to cancel the prospecting and raising of coal by these collieries owned by British because of their refusal to construct quarters for the workers?

Shri V. V. Giri: That did not arise.

Mr. Deputy-Speaker: That is a suggestion for action.

RECLAMATION OF TUNGABHADRA PROJECT ARRA

*1337. Shri Gadilingana Gowd: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact Andhra Government have made a request for the assistance of the Central Tractor Organisation to bring under cultivation lands under Tungabhadra Project area; and
- (b) if so, what action Government have taken?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes, Sir.

(b) The request has been received only this month and the Government of Andhra have been informed of the

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terms and conditions under which the work can be taken up by the Central Tractor Organisation. Further action in the matter will be taken after the State Government's reply is received and the area is inspected by the C.T.O.'s Engineers.

Shri Gadilingana Gowd: Are Government aware that the waters of the Tungabhadra Reservoir were allowed to go to Krishna river, as the lands in the Tungabhadra project are not ready for cultivation? If so, what further action Government has taken to reclaim the lands?

Dr. P. S. Beshmukh: It is for the State Government to put things right.

Shri Rachuramaiah: May I know whether the request also comprised tractors for the Agency Areas in Godavari and Visakhapatnam?

Dr. P. S. Deshmukh: I have not got the information.

Mr. Deputy-Speaker: Does Tungabhadra flow into Godavari river? This relates to Tungabhadra.

Shri Raghuramalah: I want to know whether the Andhra Government have, in the same requisition, also mentioned the necessity of sending tractors to Godavari and Visakhapatnam area?

Mr. Deputy-Speaker: This relates only to Tungabhadra project.

Shri B. S. Murthy: Tungabhadra waters are being taken into West Godavari.

Shri Nanadas: May I know whether the Central Government called for information regarding private lands and State Government lands?

Dr. P. S. Deshmukh: No. Sir. have not gone so deep as that.

Shri Meghnad Saha: May I know whether it is a fact that there is a likelihood of there being some time lag between the completion of the dam and starting of the reclamation work?

Dr. P. S. Deshmukh: I have no information on that point because we 11 P.S.D.

are at the present time dealing with what the C.T.O. can do so far as the reclamation work in Andhra is concerned.

BETEL-NUTS

*1339. Shri Wodeyar: Will the Min. ister of Railways be pleased to state:

- (a) whether Government are aware that booking of betel-nut in Sagar, Shimoga, Palghat, Hubli and other areas are frequently suspended; ax
- (b) how many times booking of betel-nut has been suspended from these stations since 1st January, 1951?

The Deputy Minister of Rallways and Transport (Shri Alagesan): (a) and (b). On occasions when it unavoidably becomes necessary to impose operational restrictions on the movement of traffic generally from the areas concerned, the movement of traffic in betel-nuts is also affected. During the 3 years from 1951 no restriction was imposed for traffic from Palghat, and the movement of traffic including betel-nuts from metre gauge stations on the Mysore Region, which include Sagara and Shimoga, remained restricted on an average per year as follows:---

via Dharmavaram on 3 occasions.

via Guntakal on 7 occasions.

via Gadag & Hubli on 3 occasions.

via Bangalore City on 14 occasions.

The average duration of restriction on each occasion did not exceed a week.

Shri T. B. Vittal Rao: I could not follow anything nor could I hear anything. If the hon. Minister cannot talk a bit louder, he could ask somebody else....

Mr. Deputy-Speaker: I was able to hear; unfortunately, some times hon. Members are absent-minded.

Shri Wedeyar: May I know the number of wagons required for the transport of betel-nuts from timese stations and whether all these wagons were supplied in time?